

GOVERNMENT OF ASSAM OFFICE OF THE DEPUTY COMMISSIONER KAMRUP METROPOLITAN DISTRICT: GUWAHATI (DISTRICT DISASTER MANAGEMENT AUTHORITY)

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ORDER

In view of the increasing number of COVID-19 Positive cases in Kamrup Metropolitan District and also as per directive of the Health & Family Welfare Department, Government of Assam and in the interest of containment of COVID-19 and maintenance of public Health and Hygiene, an intensive Covid-19 testing arrangement has been initiated w.e.f. 28th September to 30th September 2020 in the Kamrup Metropolitan District. Accordingly, all State Government Offices including Educational Establishments, Central Government Offices including Educational Establishments, Public Undertakings under Central and State Governments, Shops and Commercial Establishments including Malls and Warehouses, Residential Apartments and individual households, other public and Private offices and agencies are directed to cooperate with the teams deputed from the COVID-19 Counseling Centres under District Administration and Health & Family Welfare Department without any conditions for carrying out of Rapid Antigen Test and RTPCR Test on the said dates. The deputed teams will also carry out COVID-19 Test as well as Contact Tracing of Positive patients.

Any obstruction and violation of this Order will attract punitive action under Disaster Management Act, 2005 and Epidemic Control Act of India, 1897.

> Deputy Commissioner & Chairman District Disaster Management Authority Kamrup Metropolitan District Guwahati: Assam Dated: 27th September'2020

Memo No. DDMA-KM-03/2020/1873

- 1. The Principal Secretary to the Government of Assam, Health & Family Welfare Department, Dispur, Guwahati for favour of kind information.
- 2. The Commissioner of Police, Guwahati City, Panbazar, Guwahati for favour of kind information.
- 3. The Mission Director, National Health Mission, Assam, Saikia Complex, Christian Basti, Guwahati for favour of information.
- 4. The SO to the Chief Secretary of Assam, Dispur, Guwahati for kind appraisal of respected Chief Secretary to the Government of Assam.
- 5. All Zonal and Sector Magistrate for COVID-19 Containment (CCC) for information and necessary
- 6. All Circle Officers of Kamrup Metropolitan District for information and necessary action.
- 7. The Joint Director of Health Services, kamrup Metropolitan District for information and necessary
- 7. The all HODs of Central and State Government Departments for information and necessary action.
- 8. The DIPRO, Kamrup Metropolitan District for information and wide publicity of this order.
- 9. The Principals of all Educational Institutions for information and necessary action.
- 10. The President and Secretary, Kamrup Chambers of Commerce for information and necessary action.
- 11. The President/Secretaries of all Apartments for information and necessary action.

Deputy Commissioner & Chairman District Disaster Management Authority Kamrup Metropolitan District Guwahati: Assam